

will enable the quiet alerting of the concerned police, the control room, the bank headquarters and relevant agencies, may be expeditiously installed in all the major branches.

13. Short term training courses like the one organised by the ICRES for senior bank officers may be organised periodically in order to motivate a healthy security consciousness and in order to have a multiplier effect.
14. When an incident occurs, the FIR should be thoughtfully prepared, including description of any or all offenders as available. In the process, legal advice readily accessible, may also be sought. This report may be made to the nearest police station.

Package on Commodity Aid

9125. SHRI K. RAMAMURTHY: Will the Minister of FINANCE be pleased to state:

(a) the details of package of commodity aid which is reported to have been worked out by Government, as stated in Lok Sabha by the Minister of State, on November 30, 1987, for fighting drought and containing price rise; and

(b) the impact on price rise as a result of implementation of this package deal?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) The details of the package of commodity assistance programme with various countries in the context of the drought are as under:

- (i) 5200 MT of butter oil worth \$8-10

million to Indian Dairy Corporation as grant (agreement with USA was signed on 29th September, 1987);

- (ii) 3 lakh tonnes of edible oils from USA under the Export Enhancement Programme;
- (iii) 4 lakhs tonnes of Corn to be imported by NAFED and NDDB under Section 416 of the US Agricultural Adjustment Act as grant;
- (iv) The U.S. have also sanctioned \$50 million by way of advance for the projects being funded under the US Aid bilateral assistance programme;
- (v) ECU 5 million in cash for emergence relief. Out of this amount ECU 1.25 million is being channelled through Non-Government Organisations and ECU 3.75 million has been allocated to Government of India;
- (vi) 900 MT of edible oils, 3000 MT of butter oil and 2000 MT of skimmed milk powder.
- (vii) Import of edible oils and other commodities under Japanese 25.9 billion yen loan effective from 23.12.1987;
- (viii) Import of rapeseed oil worth DM 10 million from West Germany, worth 40 million FF from France and worth US \$/5 million from Italy;
- (ix) Edible oils worth Kroner 50 million under assistance from Sweden.

In addition, the IBRD/IDA will provide loan/assistance to the tune of US \$ 150 million and 200 million respectively for drought relief.

(b) As a result of higher releases of essential commodities the Wholesale Price Index (WPI) has remained relatively stable during the last few months and the prices of many seasonal items including edible oils and milk and milk products have registered a marginal fall.

Funds Mobilisation for NRI

9126. SHRI T. BASHEER: Will the Minister of FINANCE be pleased to state:

(a) whether Union Government have received proposal from State of Kerala to set up a public limited company for mobilising funds from Non-resident Indians which would be invested in the primary and secondary capital market in the State; and

(b) if so, reaction of Government thereon?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) Yes, Sir.

(b) The proposal was examined in consultation with the Reserve Bank of India and was not found acceptable.

Export of Spices

9127. SHRI T. BASHEER: Will the Minister of COMMERCE be pleased to state:

(a) the production of spices in Kerala, their export and the foreign exchange earned during the last three years; year-wise; and

(b) the steps envisaged to promote export of spices?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI): (a) Figures of production of some major spices in Kerala during 1984-85, 1985-86 and 1986-87 are indicated in the Statement-I below. Figures for exports state-wise are not available. However, figures of total exports of spices from India during 1984-85 onwards are given in Statement-II below.

(b) The Spices Board which is responsible for promotion of export of spices, has Market Promotion Programmes for West Asia, North African Region, USA, Canada and West Europe. The programmes include inter-alia publicity, Sales-cum-Study delegation, participation in major international trade fairs, organising Buyer-Seller Meets. The Board also plans to set-up quality control laboratories, and provide trade information services to exporters.

These are, of course, in addition to the Government's CCS and other incentive schemes for export promotion.

STATEMENT-I

Production of major spices

Item	1984-85		1985-86		1986-87	
	Kerala	All India	Kerala	All India	Kerala	All India
1	2	3	4	5	6	7
Cardamom	2.85	9.30	3.34	10.02	3.09	9.73